

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 533 of 2004

Jabalpur, this the 24th day of September, 2004

Hon'ble Mr. Madan Mohan, Judicial Member

R.K.Shroti son of Late Shri P.S.Shroti
Chargeman Grade I, C/o Controllarate of
Quality Assurance(Weapons) Gun Carriage
Factory Campus, Jabalpur(M.P.)

APPLICANT

(By Advocate - Shri A.P.Shroti)

VERSUS

1. Union of India,
Through Secretary,
Ministry of Defence,
New Delhi.
2. Direcotr General,
Quality Assurance,
Department of Defence Production
and Supplies(DGQA Arm-1)
Government of India,
Ministry of Defence, DHQ
New Delhi.
3. Director,
Directorate of Quality Assurance(Armts)
Department of Defence Production
and supplies(DGQA.Arm-1)
Government of India,
Ministry of Defence, DHQ
New Delhi 110 001
4. Controller
Controllarate of Quality Assurance(W)
GCR Post, Jabalpur(M.P.)

RESPONDENTS

(By Advocate - Shri S.A.Dharmadhikari)

O R D E R (ORAL)

By By filing this OA, the applicant has sought the
following main relief :-

"1. quash the order, dated 26.6.2004(Annexure-A-5)
and order dated 6.7.04(Annexure-A-8)."

2. Heard the learned counsel for the applicant and
respondents.

3. The learned counsel for the applicant has stated that
due to subsequent order dated 27.8.2004 whereby this OA
has become infructuous. The impugned orders dated 26.6.04 and
6.7.2004 are under challenged in this OA have no force



because the subsequent development made by the respondents. The learned counsel for the respondents has admitted this fact that the impugned orders in this OA dated 26.6.2004 and 6.7.2004 have no ^{force} ~~force~~. In view of the latest transfer order passed by the respondents on 27.8.2004 which is challenged by the applicant in OA No. 715/04 in which this Tribunal has granted the stay to the applicant. Therefore, this OA has become infructuous. Accordingly, the OA is dismissed as infructuous. No costs.

(Madan Mohan)
Judicial Member

skm

पूठांकन सं ओ/न्या.....जयलपुर, दि.....

परिमिति अन्वये मिल:-

- (1) सहाय, उच्च न्यायालय लार् एडवोकेटजन, जयलपुर
- (2) आदेशक श्री/श्रीमती/शु.....के काउंसल AP Shroli
- (3) प्रत्यक्षी, श्री/श्रीमती/शु.....के काउंसल SA Sharma Shroli
- (4) ~~परिमिति, एडवोकेट, जयलपुर~~ ~~आदेशक~~
सूचना एवं आवश्यक कार्यवाही हेतु
उप-रजिस्ट्रार

Issued
on 27.9.04
BS